

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s)for Special Leave to Appeal(Civil) No(s).30847-30849/2012

(From the judgement and order dated 09/08/2012 in SN No.144/2010,NOM No.172/2010,AN No.413/2011,AN No.489/2011,AN No.573/2011 of The HIGH COURT OF BOMBAY)

MARGARET ALMEIDA AND ORS. ETC.

Petitioner(s)

VERSUS

BOMBAY CATHOLIC CO-OPTV.HSG.SOCY.& ORS.

Respondent(s)

(With appln. for exemption from filing c/copy as well as plain copy of the impugned order and directions and substituted service and deletion of the name of petitioner and transposing petitioner as respondents and intervention and with prayer for interim relief and office report)

SLP(C) NO. 30867-30869 of 2012

(With appln. for exemption from filing c/copy as well as plain copy of the impugned order and directions and substituted service and deletion of the name of petitioner and transposing petitioner as respondents and transposing respondents as petitioners and with prayer for interim relief and office report)

SLP(C) NO. 28256-28257 of 2012

(With appln. for substituted service and permission to file additional documents and intervention and with prayer for interim relief and office report)

Date: 05/02/2013 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM

HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR

For Petitioner(s) Mr. Mukul Rohtagi,Sr.Adv.  
in SC Nos.30847- Mr. J.J.Bhat,Sr.Adv.  
30849/12 and Mrs.Shally Bhasin Maheshwari,Adv.  
SC No.30867-30869/12

In SLP(C)No. Ms. Purnima Bhat,Adv.  
28256-28257/2012

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For Respondent(s) Mr. C.A. Sundaram,Sr.Adv.  
Mr. Vineet B. Naik,Sr.Adv.  
Mr. Abhinav Vaisht,Sr.Adv.  
Mr. C.D. Mehta,Adv.  
Mr. Nikhil Nayyar,Adv.  
Ms. Pritha Srikumar,Adv.  
Mr. T.V.S. Raghavendra Sreyas,Adv.  
Mr. Lalan Gupta,Adv.  
Mr. Bhavik Mehta,Adv.  
  
Mr. Rafique Dada,Sr.Adv.  
Mr. Shyam Divan,Sr.Adv.  
Mr. Vatsal Merchant,Adv.  
Mr. Pratap Venugopal,Adv.  
Mr. Varun Singh,Adv.

M/s.K.J.John & Co.

Mr. Aman Vachher,Adv.

Mr. Ashutosh Dubey,Adv.

Mr. Harsh Sharma,Adv.

Ms. Vriti Anand,Adv.

Mr. P.N. Puri,Adv

Mr. L.N. Rao,Sr.Adv.

Mr. Shyam Divan,Sr.Adv.

Mr. P.S.Sudheer ,Adv.

Mr. Abu John Mathew,Adv.

Mr. Rishi Maheshwari,Adv.

Ms. Garima Prashad,Adv.

In IA for  
Intervention

Ms. Ranjeeta Rohtagi,Adv.

UPON hearing counsel the Court made the following

O R D E R

Heard Mr. Mukul Rohtagi, learned senior counsel appearing on behalf of the petitioners, Mr. C.A. Sundaram, Mr. Rafique Dada and Mr. L.N. Rao learned senior counsel appearing on behalf of the respondents.

Hearing concluded.

Judgment reserved.

[Madhu Bala]  
Sr.PA

[Savita Sainani]  
Court Master